

In the National Company Law Tribunal  
Bengaluru, Special Bench

C.P. (IB)/47(BEN)2020

Court No. 1

Item No. 2

IBC Under Sec 9

In the matter of:

SRI JAYARAM

.....Petitioner

V/s

GOLDEN GATE PROPERTIES LIMITED

.....Respondent

Order delivered on ..16/04/2021

**Coram:**

**Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)**

**Shri ASHUTOSH CHANDRA, Hon'ble Member(T)**

**For Petitioner(s):**

SHRI SIDDARTH SUMAN

**For Respondent(s):**

SHRI SHREYAS JAYASIMHA, SENIOR COUNSEL  
A/W SHRI NISCHAL DEV

**Order**

Heard Shri Siddarth Suman, learned Counsel for the Petitioner and Shri Shreyas Jayasimha, learned Senior Counsel along with Shri Nischal Dev, learned Counsel for the Respondent, through Video Conferencing.

Post the case 'for final hearing' on 06.05.2021. We make it clear that no further adjournment shall be granted if either of the party is absent on that day.

**Member (T)**

**Member (J)**

Krishna

Recd. 16/04  
Verif. ea  
16/07  
**Court Officer**